- (vi) Optimization of density/FAR use.
- (vii) Better material & stock inventory management.

Enforcement of Delhi Rent Act

3807. SHRIMATI VEENA VERMA: SHRI SUSHILKUMAR SAM BHAJIRAO SHINDE:

Will the PRIME MINISTER be pleased to state:

- (a) by when the Delhi Rent Act, pas sed by the Parliament, is proposed to be enforced, with or without amendments.
- (b) whether Government have since examined the proposals for amending the Act made by the Government of Delhi and various unions/associations; and
- (c) if so, the details of decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (DR. U. VENKATES-WARLU): (a) to (c) Government has been receiving a large number of representations requesting amendments to some of the provisions of the Act and others requesting its early notification. All the issues are under examination of the Government including the suggestions made by the Government of National Capital Territory of Delhi. The Delhi Rent Act 1995 will be brought into force as soon as a dicision is taken by the Government in the matter. No definite time frame can be given in this regard.

Transfering Areas of U.P. and Haryana to NCT of Delhi

3808. SHRI GYANRANJAN: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal under Government's consideration to transfer some areas/locations of U.P. and Haryana in the N.C.T. of Delhi;
- (b) if so, what are the details thereof, together with the names of such areas/ locations; and

(c) by when this scheme is likely to be finalised?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF URBAN ARRAIRS & EMPLOYMENT (DR. U. VENKATES-WARLU): (a) to (c) The information is being collected and will be laid on the Table of the Sabha

Safe Drinking Water and Primary Health Care Facilities in Gujarat

3809. SHRI AHMED PATEL: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether it is a fact that provision of safe drinking water and primary health care facilities, including immunisation ac cessible to all the citizens of the country, was one of the main objectives of the Eighth Five Year Plan;
- (b) if so, the extent to which the objective has been achieved in Gujarat and other parts of the country;
- (c) what is the present factual position with regard to provision of safe drinking water in Gujarat; and
- (d) by when safe drinking water would be made available throughout the State?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI YOGINDER K. ALAGH): (a) Yes, Sir, Eight Five Year Plan envisaged provision of safe drinking water and primary health care facilities including immunication accessible to all the villages and the entire population of the country.

(b) As regard to rural water supply, nearly 88.36% of rural population had access to safe drinking water in Gujarat as against All-India level of 81.49%. Urban population covered under water supply for Gujarat was 98.41% and for All India 84.33%. As regard to primary health, good progress has been made in the area of child and women health care. The coverage of population under vaccinations against measles, polio and BCG vaccination for the State was 91.3%,

99.5% and 100% respectively against the All-India of 82.9%, 89.7% and 95% respectively. Coverage under D.P.T. immunisation for children and Tetanus immunisation for expectant mothers was 98.8% and 94.6% for Gujarat as against All-India level of 88% and 78.3% respectively.

(c) and (d) The Common Minimum Programme of the Government envisages that drinking water needs of every citizen is satisfied and to that effect special plans would be drawn up during the Ninth Five Year Plan.

त्वरित जल आपूर्ति योजना

3810. श्री अजीत जोगी: श्रीमती चीणा चर्माः

क्या **आमीण क्षेत्र और रोजगार मंत्री यह ब**ताने की कृपा करेंगे किः

(क) गत तीन वर्षों के खैरान केन्द्र सरकार द्वारा त्वरित जल आपूर्ति योजना के अंतर्गत वर्ष-वार और राज्य-वार बिसानी धनराति खार्च की गई है;

(ख) लाभार्थियों की राज्य-वार संख्या कितनी है;और

(ग) 1996-97 के दौरान त्वरित अस्त आपूर्ति योजना को राज्य-चार क्रियान्वित करने हेतु केन्द्र सरकार की क्या योजनायें हैं?

प्रामीण क्षेत्र और रोजगार मंत्रालय में राज्य मंत्री (श्री सन्द्रदेश प्रसाद वर्मा): (क) और (ख) सूचना संलग्न क्विरणें में दी गई है (क्विरण- I और क्विरण-II नीचे देखिए)

प्रिय (ग) 1996-97 के दौरान देश में स्वच्छ पेयजल के गौर साथ 87198 बसावटों/गांवों को कवर करने का लक्ष्य विवरण-[रूथवार सूचना संलक्ष विवरण-II में दी गई है।

गत तीन वर्षों के दौरान स्वरित प्रामीण जलापूर्ति कार्यक्रम के तक्क्ष रिलीज की गई निविद्यां

| | | ą | त्रोड़ रुपये में) |
|-------------------------|-----------|-----------|-------------------|
| राज्य/संघ शासित क्षेत्र | (1993-94) | (1994-95) | (1995-96) |
| आंघ्र प्रदेश | 46.240 | 46.440 | 63.809 |
| अरुणाचल प्रदेश | 7.460 | 8.420 | 10.920 |
| असम | 13.700 | 19.492 | 22.450 |
| बिहार | 48.560 | 28.045 | 35.495 |
| गोआ | 1.340 | 1.290 | 2.550 |
| गुजरात | 29.560 | 30.390 | 40.500 |
| हरियाणा | 18.310 | 20.398 | 25.691 |
| हिमाचल प्रदेश | 10.330 | 9.585 | 16.612 |
| जम्मूव कश्मीर | 18.888 | 36.390 | 38.939 |
| कर्नाटक | 37.120 | 44.077 | 65.446 |
| केरल | 21.270 | 21.720 | 29.190 |
| मध्य प्रदेश | 48.000 | 50.335 | 66.730 |
| महाराष्ट्र | 54.880 | 61.820 | 74.749 |
| मणिपुर | 3.080 | 3.090 | 4.010 |